

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C. P(IB) No.590/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	Premier Enclave Pvt.Ltd.-Vs- Balaji Polysacks Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

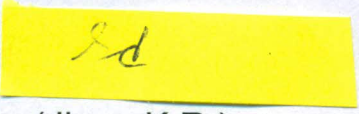
1.	SWAPAN KUMAR GANGULY	APPLICANT	S.K. Ganguly
2.	URMILA CHAKRABORTY, ADV	"	U. Chatterjee
3.	VARUN GARL, ADV	"	Varun Gang

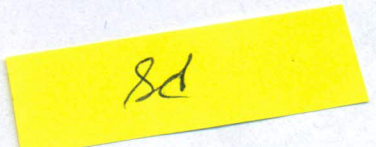
ORDER

Ld. Counsels for the applicant are present.

As per directions of the NCLAT notice has to be issued to the Corporate Debtor by NCLT itself. Therefore, office is directed to issue fresh notice against the Corporate Debtor and hand over the same to the petitioner for sending by Speed Post and also by e-mail. The petitioner is to file affidavit of service within 7 days from today.

List on 23.11.2017 for admission.

  
(Jinan K.R.)  
Member (J)

  
(V.P. Singh)  
Member (J)